



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16	TP 60/17	For hearing	433(e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SUDHIR KUMAR 9880888482	PETITIONER	
2.	Venugopal. M.S.	Respondent	

ORDER

Counsel for Petitioner is present. PCS for Respondent is also present. Counsel for Respondent has reported that already objections are filed. Registry pointed out that Petitioner Counsel has not complied, Issue notice under section 8 to Corporate Debtor. List it for hearing 23.01.2018.


Member (T)


Member (J)